



Recd. No. 271

GOVERNMENT OF INDIA
Chandigarh Administration Gazette
EXTRAORDINARY
Published by Authority

CHANDIGARH, TUESDAY, MARCH 26, 1991 (CHAITRA 5, 1913 **SAKA**)

EDUCATION DEPARTMENT

Notification

The 26th March, 1991

No. DPI-UT-S. 1-11(14) 91/Spl.—In the Education Department Notification No. DPI-UT-S. 1-11(14)/Spl., dated 6th February, 1991 (published in the Extraordinary Gazette, dated 15th February, 1991), the following amendment shall be made, namely:—

Amendment

In the said Schedule against Sr. No. 1, 2 and 3 for the existing entry in Column No. 8 (whether age and Educational Qualifications prescribed for direct recruits will apply in the case of promotees), the following shall be substituted, namely:—

Sr. No. Column No. (8)

1. Age : No

Qualifications :

No. But he must possess master's degree in the relevant subject with B.T./B.Ed. The condition of obtaining 50% marks in M.A./M.Sc./M.Com will not be applicable in the case of appointments other than by direct recruitment to the post of Lecturer;

2. Age : No

Qualifications :

No. The condition of 45% marks in B.A./B.Sc. will not be applicable in the case of appointments other than by direct recruitment to the post of Headmaster/Headmistress;

3. Age : No

Qualifications :

No. The condition of 45% marks in B.A./B.Sc. for various categories of posts of Masters/Mistresses (T. G. Ts) will not be applicable in the case of appointment other than by direct recruitment to the post of master /mistress.

TEJINDER KAUR,

Education Secretary,
Chandigarh Administration.

Price: Re 1.00

(325)